

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
'A' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)  
&  
Shri Sanjay Awasthi, Accountant Member**

**I.T.A. No. 546/KOL/2024**

***Vishva Hindu Parishad Uttar Banga Trust,..Appellant  
Ward No. X, Siliguri Municipal Corporation,  
Church Road, Siliguri-734001  
[PAN: AADTV3595N]***

***-Vs.-***

***Commissioner of Income Tax (Exemption),.Respondent  
10B, Middleton Row, Kolkata-700071***

**Appearances by:**

*No n e, appeared on behalf of the assessee  
Shri Subhendu Datta, CIT (DR), appeared on behalf of  
the Revenue*

**Date of concluding the hearing: June 06, 2024**

**Date of pronouncing the order: June 07, 2024**

**O R D E R**

**Per Rajpal Yadav, Vice-President (KZ):-**

The assessee is in appeal before the Tribunal against the order of Id. Commissioner of Income Tax (Exemption), Kolkata dated 22.11.2023.

2. President of the assessee-Trust has moved an application dated 10.05.2024 seeking the permission of the Bench to withdraw this appeal. Since it is an appeal of the assessee and no one could have objection, if assessee wants to withdraw it. Therefore, the permission

as sought by the President of the assessee-Trust is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

**3. In the result, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on June 07, 2024.

Sd/-

**(Sanjay Awasthi)**  
**Accountant Member**

Sd/-

**(Rajpal Yadav)**  
**Vice-President (KZ)**

**Kolkata, the 7<sup>th</sup> day of June, 2024**

Copies to : (1) Vishva Hindu Parishad Uttar Banga Trust,  
Ward No. X, Siliguri Municipal Corporation,  
Church Road, Siliguri-734001

(2) Commissioner of Income Tax (Exemption),  
10B, Middleton Row, Kolkata-700071

(3) Commissioner of Income Tax- ;

(4) The Departmental Representative

(5) Guard File

TRUE COPY

*By order*

*Assistant Registrar,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

**Laha/Sr. P.S.**